

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 142

TP 39-A/2016(CA 136 of 2013) with TP 39-B/2016(CA 170 of 2013) with TP 39-C/2016
CA 240 of 2013 with TP 39-D/2016(CA 269 of 2013) with TP 39 of 2016(CP 43 of
2013)

Order under Section 397-398

IN THE MATTER OF:

Kirshna Gopal Mor & Ors

.....Applicant

V/s

Siddharth Polytex Pvt Ltd & Ors

.....Respondent

Order delivered on ..05/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : PCS, Mr. Dhiren Dave.

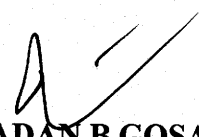
For the Respondent : None.

ORDER

We direct the parties to upload all the pleadings and submissions on E-portal within 3 days.

The matter stands adjourned to 17.08.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)